NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/149/2016 PETITION NUMBER : Mrs. C. Ponmalar NAME OF THE PETITIONER(S) : M/s Leather Export House India Private Limited & 2 NAME OF THE RESPONDENT(S) others : 397/398 UNDER SECTION DESIGNATION **SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM peepall 1. Deepa.M coursel for respondents for B. Dhomaray For Petitioners. 2. SUMET ACIARWAL For KSR&Co. Company Sicretains LLP

ORDER

Counsels for both the parties are present and submitted that the mediation process is in progress and prayed for more time to report the outcome of the same. Put up on 02.01.2018 at 10.30 A.M.

−S°(-MEMBER (JUDICIAL)

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